NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 54(ND)14 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Sh. Dhirendra Pratap Singh V/s. M/s. Dook Consulting Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
l.	F. Dutta	Adv. 7 Adv. 7	Respondents	hasans
d. 3.	Ajay Brohma Shentam Porcidie			Castric

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given a week's time to file the 2 sets of paper books.

List on 07.12.2016 for arguments.

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(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)